

National Company Law Tribunal


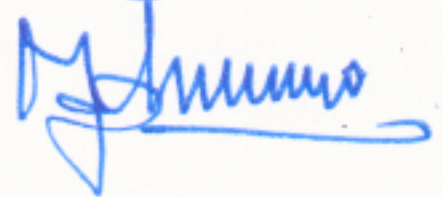
Allahabad Bench

CP NO. 97/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE COMPANY: Satyam Tiwari & ors vs Sunlife Insurance Ltd & ors.

SECTION OF THE COMPANIES ACT: 71(10)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	CS Gopesh Sahu	PCS	Petitioner	
2.	CS Manoj Kumar Yadav	PCS	Petitioner	

C.P.No. 97/ALD/2017

Shri Gopesh Sahu along with Manoj Kumar Yadav in person. The present application is filed under section 71(10) of the Companies Act.

The Registry furnished its scrutiny report reporting such the filing of the present application seems to be in order.

Therefore, the Registry is directed to issue a formal notice to the Respondent Company as well as its Directors on their given address.

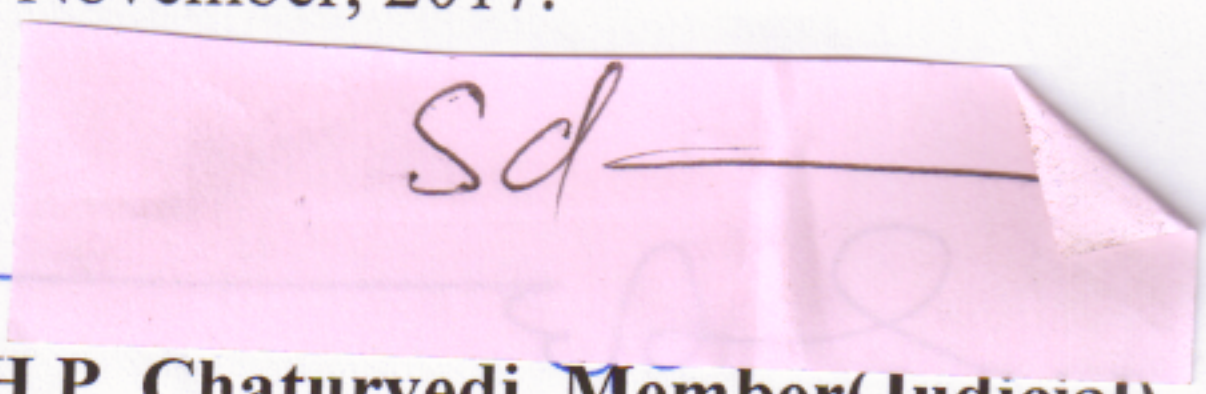
A copy of this order further be communicated to the Registrar of the Companies, Kanpur for submitting its report on the current status and affair of the company such report to be filed within four weeks .

The petitioner is liberty to serve a copy of this order to the Respondent.

The matter be listed on 9<sup>th</sup> November, 2017.

Date: 12/10/2017

Typed by  
P.K.Jyoti

  
H.P. Chaturvedi, Member(Judicial)